

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-102
IB-355/ND/2020

IN THE MATTER OF:

M/s Intec Capital Ltd

Vs

M/s MAC Roof India Pvt Ltd

....Applicant

....Respondent

SECTION

Under Section-7 of IBC, 2016

Order delivered on 27.01.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)


PRESENT:

For the Applicant :

For the Respondent :

ORDER

None present on behalf of both the parties. In the interest of justice,
adjourn the matter to **05.02.2020**.


(K.K. VOHRA)
MEMBER (T)

(Rakhi)


(ABNI RANJAN KUMAR SINHA)
MEMBER (J)